

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT - IV**

33. CP(CAA)-1039(MB)/2020
IN
CA(CAA)-320(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.02.2021**

NAME OF THE PARTY: J M Commodities Ltd.

SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **01.03.2021**.

Sd/-
RAJESH SHARMA
Member (Technical)
/skd/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)